

Seventeenth Loksabha

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Title: Introduction of the Doubtful Voters in the State of Assam (Special Provisions) Bill, 2020.

**HON. CHAIRPERSON:** Shri Abdul Khaleque.

**SHRI ABDUL KHALEQUE (BARPETA):** I beg to move for leave to introduce a Bill to make eligible such doubtful voters in the State of Assam whose names appear in the Assam national Register of Citizens (NRC) final list to contest any election and cast vote at such elections and for matters connected therewith.

**HON. CHAIRPERSON:** The question is:

“That leave be granted to introduce a Bill to make eligible such doubtful voters in the State of Assam whose names appear in the Assam national Register of Citizens (NRC) final list to contest any election and cast vote at such elections and for matters connected therewith.”

*The motion was adopted.*

**SHRI ABDUL KHALEQUE:** Sir, I introduce\*\* the Bill.

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**HON. CHAIRPERSON:** Shri Ramdas Tadas – not present.